

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:789

ANSWERED ON:16.07.2014

HOUSING FACILITIES

Choudhary Shri Ram Tahal;Venugopal Shri K. C.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

the details of persons provided houses in the country including in Kerala and Jharkhand during the last three years and the current year under the various schemes including Integrated Housing and slum Development Programme (IHSDP) of his Ministry, city, State and year-wise?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

Housing being a state subject, it is primarily upto the State Government / Municipal Authorities concerned to make policy and progress for Housing. However, Ministry of Housing and Urban Poverty Alleviation is supplementing the efforts of state governments in creation of affordable housing stock through various programme interventions. Under all such housing schemes, the identification of beneficiary as also allotment to beneficiary is done by the appropriate (State / ULB) Government and such details are not available with the Ministry.